

**THE PARTICULARS OF FACILITIES AVAILABLE TO CITIZENS FOR OBTAINING
INFORMATION, INCLUDING THE WORKING HOURS OF A LIBRARY OR READING ROOM,
IF MAINTAINED FOR PUBLIC USE**

[Section 4(1)(b)(xv)]

आपदा प्रबंधन इकाई, केन्द्रीय, जिला न्यायालय तीस हजारी दिल्ली।

आपदा प्रबंधन इकाई, जिला न्यायालय, दिल्ली की एक इकाई है तथा इसका कार्यक्षेत्र जिला न्यायालय, दिल्ली की आंतरिक व्यवस्था के आपदा प्रबंधन संबंधित कार्यों तक ही सीमित है। यह इकाई कार्यालय में आपदा प्रबंधन, सुरक्षा व अग्नि सुरक्षा संबंधित कार्यों के लिए अपनी सेवाएँ प्रदान करती है।

COPYING AGENCY (CIVIL) - CENTRAL DISTRICT

Partly relates to copying agency (civil). However, Enquiry Counter at Facilitation Centre provides information in respect of certified copies.

COPYING AGENCY (CRIMINAL) – CENTRAL DISTRICT

Partly relate to Copying Agency (Criminal). However, Enquiry Counter at Facilitation Centre provides information in respect to certified copies.

COPYING AGENCY (SESSION) – CENTRAL DISTRICT

Partly relates to copying agency (Civil). However, Enquiry Counter at Facilitation Centre provides information in respect of certified copies.

GENERAL BRANCH – CENTRAL DISTRICT

There is no Library or Reading Room for public use and this Branch do not provide any facility to the general public.

हिन्दी अनुभाग, केन्द्रीय हिन्दी कार्यान्वयन समिति, जिला न्यायालय दिल्ली

हिन्दी अनुभाग, केन्द्रीय, केन्द्रीय हिन्दी कार्यान्वयन समिति के तहत तीस हजारी, जिला न्यायालय, दिल्ली का एक अनुभाग है तथा इसका कार्यक्षेत्र तीस हजारी, जिला न्यायालय, दिल्ली की आंतरिक व्यवस्था में हिन्दी के प्रचार-प्रसार संबंधी कार्यों तक ही सीमित है। यह अनुभाग कार्यालय में हिन्दी भाषा से संबंधी कार्यों के लिए अपनी सेवाएँ प्रदान करता है।

JUDICIAL BRANCH – CENTRAL DISTRICT

Depends upon the nature of the information. The readily available information is provided when accessed to the holder or any other concerned official for such information and dissemination is processed without delay. Rest of the information does not pertain to this branch.

DISTRICT COURT LIBRARY – CENTRAL DISTRICT

District Courts Library is only for Judicial Officers of District Courts, Delhi and it provides its services only to Judicial Officers of District Courts, Delhi and different Branches of District Courts, Delhi.

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE – CENTRAL DISTRICT

Citizens can obtain any of the information related to CMM Office by visiting personally in the office.

PURCHASE CELL – CENTRAL DISTRICT

Library is not open to General Public. However, recreation room is maintained by the Caretaking Branch for the Kids/children who visits the Courts in the case where the trial is pending before the courts.

For more information, it should be asked from Caretaking Branch, THC.

RECORD ROOM (CIVIL) – CENTRAL DISTRICT

All the work are done in accordance to Delhi High Court Rules & Orders, Vol IV, Chapter 16.
